

1	2	3	4
Arunachal Pradesh	9675	11.19	1.0
West Bengal	763609	11.22	1.0
Assam	256772	11.46	1.0
Manipur	21498	11.70	1.0
Tamil Nadu	682026	12.21	1.0
Punjab	332224	16.38	1.0
A & N Island	4676	16.66	1.0
Lakshadweep	894	17.29	1.0
Pondicherry	15162	18.77	1.0
Sikkim	7711	18.97	1.0
Maharashtra	1542924	19.55	1.0
Gujarat	814341	19.71	1.0
Dadar N. Haveli	3170	22.89	1.0
Goa	27677	23.66	1.0
Delhi	243334	25.83	1.0
Diu/Daman	3003	29.56	1.0
Chandigarh	21348	33.25	1.0

National Average : 11.09

[English]

Pending Proposals

4222. SHRI MANORANJAN BHAKTA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is a fact that Union Territory Administration of Andaman and Nicobar Islands do not have the powers to create Plan Posts and Proposals are pending before the respective ministries for a long time;

(b) if so, the details thereof; and

(c) the position of other Union Territories in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) Andaman and Nicobar Administration have informed that they do not have, at present, powers to create plan posts and their proposals for creation of Group 'A' plan posts are pending with different Ministries of Government of India. Ministry of Finance had withdrawn the powers given to various Ministries/ Departments of the Government of India and the Union Territories to create plan posts in Groups 'B', 'C' and 'D' in March, 1994. Ministry of Finance have, however, since restored the powers to create Group 'B', 'C' and 'D' plan posts in respect of the Union Territories of Delhi and Pondicherry,

[Translation]

Financial Assistance During Eighth Plan

4223. SHRIMATI SUSHMA SWARAJ :
SHRI NAWAL KISHORE RAI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether there has been only ten per cent increase in the amount of financial assistance provided by the Government during the Eighth Five Year Plan;

(b) if not, the extent of increase made in the subsidy amount during each year of the Plan;

(c) whether there has been constant increase in the consumer industrial labour cost index in the country during the said years; and

(d) if not, the rate of increase in the consumer industrial labour cost index during each year of Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). Financial assistance in the form of subsidy during 1992-97 (yearwise) is as under :

Year	Rs. Crore	Annual % Increase
1992-93	11995	-2.1
1993-94	12682	5.7
1994-95	12982	2.4
1995-96 (RE)	13726	5.7
1996-97 (BE)	16320	18.9

(c) and (d). The consumer price index for industrial workers (base 1982) during 1992-97 is as under :

Year	Rs. Crore	Annual % Increase
1992-93	240	9.6
1993-94	258	7.5
1994-95	279	8.1
1995-96	313	12.2

Per Capita Income in Bihar

4224. SHRI RAMENDRA KUMAR : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether per capita income in Bihar is less than the national average;